

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. PAWAN DEV KOTWAL

Petition(s) for Special Leave to Appeal (C) No(s).
34626-34627/2015

RAJINDER SINGH AND ORS.

Petitioner(s)

VERSUS

LAND ACQUISITION COLLECTOR AND ANR

Respondent(s)

(With office report)

WITH

SLP(C) No. 34669-34670/2015
(Office Report)SLP(C) No. 346/2016
(Office Report)

Date : 31/08/2016 These petitions were called on for hearing today.

For Petitioner(s) Mr. J.P. Singh, Adv.
Mr. R. C. Kaushik, Adv.For Respondent(s) Mr. Birendra Kumar Mishra, Adv.
Ms. Poonam Atey, Adv.
Mr. Sureshan P., Adv.UPON hearing the counsel the Court made the following
O R D E RSLP(c)Nos. 34626-27 of 2015, SLP(C)Nos. 34669-70 of 2015 &
SLP(C)No.346 of 2016

Despite last opportunity having been granted, respondent nos. 1 and 2 have not filed counter affidavit, as such, further opportunity is declined.

Hence, process the matters for listing before the Hon'ble Court as per Rules.

(PAWAN DEV KOTWAL)
Registrar